

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO. 1426
TO BE ANSWERED ON 11th FEBRUARY, 2020**

STANDARD FORMAT FOR RATION CARDS

1426. SHRI N. REDDEPPA:

SHRI KANUMURU RAGHU RAMA KRISHANA RAJU:

SHRI KOTHA PRABHAKAR REDDY:

SHRIMATI VANGA GEETHA VISWANATH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has designed a standard format for ration cards to move ahead with 'one nation, one ration card' initiative and has asked the State Governments to follow the pattern while issuing fresh ration cards across the country from 1 June, 2020;
- (b) the pilot projects initiated so far and results achieved there from, State-wise along with the funds sanctioned for and spent by each State;
- (c) whether it is a fact that under this initiative, the beneficiaries can withdraw his/her ration goods from any fair price shop under the National Food Security Act (NFSA), if so, the details thereof; and
- (d) whether the Government aims for national portability and it is necessary that ration cards issued by different States and UTs conform to a standard format, if so, the details thereof and progress made, State-wise along with funds sanctioned/spent in this regard?

A N S W E R

**MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD &
PUBLIC DISTRIBUTION**

(SHRI DANVE RAOSAHEB DADARAO)

(a) to (d): No direction has been given to State Governments/UT Administrations for issue of new ration cards to eligible beneficiaries as per the standard format for implementation of 'One Nation One Ration Card' plan. However, for sake of uniformity, they have been suggested to adopt a standard format only when they decide to print/issue new ration cards in future under NFSA.

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The Department in association with State/UT Governments is implementing a scheme on “Integrated Management of Public Distribution System (IM-PDS)” w.e.f. April 2018. This scheme, inter-alia, includes implementation of nation-wide portability of ration card holders covered under the National Food Security Act, 2013 (NFSA) to enable the migratory ration card holders/beneficiaries in the country to lift their entitled foodgrains from any Fair Price Shop (FPS) of their choice anywhere in the country by using their existing/same ration card after biometric/Aadhaar authentication on electronic Point of Sale (ePoS) devices installed at the FPSs, through 'One Nation One Ration Card' plan.

Presently, the facility of national/inter-State portability under ‘One Nation One Ration Card’ plan is available for beneficiaries of 12 States, namely - Andhra Pradesh, Goa, Gujarat, Haryana, Jharkhand, Kerala, Karnataka, Madhya Pradesh, Maharashtra, Rajasthan, Telangana and Tripura. Initially, the inter-State/national portability was started in pilot mode in two clusters of two adjoining States of Andhra Pradesh & Telangana and Gujarat & Maharashtra w.e.f. August 2019. Further, two more clusters of two adjoining States namely, Haryana & Rajasthan and Karnataka & Kerala were added w.e.f. October 2019. A statement showing State/UT-wise release of central assistance and utilization by States/UTs thereof under the IM-PDS scheme is annexed.

ANNXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE UNSTARRED QUESTION NO.1426 FOR ANSWER ON 11.02.2020 IN THE LOK SABHA.

Release of fund under the scheme on Integrated Management of Public Distribution System (IM-PDS)

Sr. No	Name of State/UT	Total funds released to States/UTs	Amount of Utilization Certificate (UC) Received
1	Andhra Pradesh	61,83,780	
2	Assam	88,80,000	
3	Telangana	1,85,17,000	1,85,17,000
4	Manipur	34,41,240	
5	Mizoram	25,20,000	
6	Nagaland	39,89,460	39,89,460
7	Sikkim	19,57,260	15,60,000
8	Tripura	52,20,000	25,20,000
9	Maharashtra	1,46,01,780	
10	Meghalaya	32,40,000	
11	Gujarat	1,16,87,640	
12	Rajasthan	1,22,02,020	
13	Uttar Pradesh	1,80,59,340	
14	Himachal Pradesh	44,70,900	12,55,217
15	Arunachal Pradesh	71,59,860	
16	Madhya Pradesh	1,71,84,060	
17	Chhattisgarh	92,35,200	
18	Odisha	1,01,58,360	
19	kerala	56,12,100	
20	Goa	9,92,070	
21	Daman & Diu	9,72,000	9,72,000
22	Jharkhand	90,33,360	
23	Karnataka	1,05,87,300	
24	Uttarakhand	39,00,620	
25	Haryana	76,30,500	
26	Dadra & Nagar Haveli	10,11,720	
27	Punjab	80,55,420	
28	Bihar	1,46,23,020	
29	Tamil Nadu	1,24,54,380	
	Total	23,35,80,390	2,88,13,677
